

FE.CO.TRADE/ 5231 /05.31.042/2017-18

December 14, 2017

All Authorised Dealer Category-I banks

Madam/Dear Sir

EDPMS-Closure of entries

As you are aware that RBI is continuously following up with AD banks for clearance of pendency in Export Data Processing and Monitoring System (EDPMS). During the course of discussion on various issues related to outstanding entries in EDPMS with select bankers and more recently with select exporters, RBI has come across following areas on which instructions / clarifications are required to be issued so as to help AD banks in closure of entries:

- i. Export realisation through entities like Paypal and Amazon;
- ii. Export through FTWZ units;
- iii. Export through courier ports.
- 2. Accordingly, the following instructions/clarifications are issued:
- **i. Export Payment through Paypal and Amazon**: In cases of export realisation through market place like Amazon and/or cases where payment is received through Paypal, PayU or similar mechanism, if certain information regarding actual buyer's name, address, country, etc. is not available, the AD banks who are maintaining the account of the exporters may use the following information in respect of relevant fields for generation of Inward Remittance Message (IRM)and close the entries in EDPMS provided they are otherwise satisfied with the bonafides of transactions and also they are sure that there is no KYC / AML concern:

Fields In IRM	Information to be used for settlement / closure of entries in EDPMS
Remitter Name	Name of remitter (Paypal / Amazon, etc as the case may be)
Remitter Address	NA
Remitter Country	NA
Remitter Bank Name	NA
Remitter Bank Country	XX
Swift Code	SWIFT
Bank Remark	Export payment realised through Paypal / Amazon, etc (as the case
	may be)

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चेतावनी :भारतीय रिजर्व बैंक द्वारा ई-मेल ,डाक ,एसएमएस या फोन-कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा ,पासव आदि नहीं माँगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके में जबाब मत दीजिए Caution: RBI never sends mails, SMSs or makes calls asking for personal information like banks account details, passwords, etc It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

विदेशी मुद्रा विभाग, केंद्रीय कार्यालय, 5वीं मंजिल, अमर भवन, शहीद भगत सिंह मार्ग, फोर्ट मुंबई - 400 001 भारत के.का. फोन : (022) 2260 1000 फैक्स : (022) 2266 5330 अमर भवन फोन : (022) 2260 3000 फैक्स: (022) 2269 4935 ई-मेल : helpfed@rbi.org.in

- **ii. Exports through FTWZ units**: In case of export of goods held on behalf of the DTA unit by a Free Trade Warehouse Zone (FTWZ) unit, if the IE code (IEC) of latter was captured in the SEZ system, (and, accordingly, instead of actual exporter's, the IEC of FTWZ unit is getting reflected in EDPMS) and where the export proceeds is realised by the actual exporter, AD banks may close the outstanding entries in EDPMS based on the name of actual exporter declared as a second party in the Shipping bill against the proceeds realised by the latter.
- **iii. Export through Courier Ports**: In cases of export through Courier Port, where courier agency is filing shipping bills in bulk with the Express Cargo Clearance System (ECCS) of Customs through a simplified form called Courier Shipping Bill (CSB) (as the exports are neither captured in the Customs' centralised system (ICEGATE) nor manual bill of entry/EDF forms are generated at Customs level, no corresponding shipping bill entry gets added in the EDPMS but Inward Remittance Message gets added in EDPMS) the AD banks may close open IRM using the IRM adjustment/closure message by selecting indicator as export done through couriers based on submission of CSB by the exporter to AD banks.

Yours faithfully

Vivek Kumar Assistant General Manager